GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1266 ANSWERED ON 11.12.2023

IDENTIFICATION OF NEW PLACES TO DEVELOP TOURISM IN TAMIL NADU

1266. SHRI PARTHIBAN S.R.:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has identified any new places to develop tourism in the State of Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether the Government has any plan to develop tourism in Salem district; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): The Ministry of Tourism under the schemes of 'Swadesh Darshan', 'National Mission on Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' and 'Assistance to Central Agencies for Tourism Infrastructure Development' has provided financial assistance to State Government/Central Agencies for the development of tourism-related infrastructure in the State of Tamil Nadu.

The Ministry of Tourism has revamped its Swadesh Darshan Scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible destinations following a tourist & destination centric approach. Under SD2.0, 'Mamallapuram' & 'The Nilgiris' destinations have been identified for development in the State of Tamil Nadu.

Further, the Ministry of Tourism has identified eight Navagraha temples in the State of Tamil Nadu for development under the PRASHAD Scheme.

The details of projects sanctioned under the Swadesh Darshan 1.0, PRASHAD and Assistance to Central Agencies Schemes in the State of Tamil Nadu are given at Annexure. However, the Ministry of Tourism has not undertaken any intervention as a part of the projects sanctioned under the above-mentioned schemes in Salem District of Tamil Nadu.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.1266 ANSWERED ON 11.12.2023 REGARDING IDENTIFICATION OF NEW PLACES TO DEVELOP TOURISM IN TAMIL NADU BY SHRI PARTHIBAN S.R.

Swadesh Darshan Scheme

(Rs. in Crore)

SI. No.	State	Circuit	Name of the Project	Amount Sanctioned
1.	Tamil Nadu	Coastal Circuit 2016-17	Development of (Chennai- Mamamallapuram – Rameshwaram – Manpadu – Kanyakumari)	73.13

PRASHAD Scheme

(Rs. in Crore)

SI. No.	State	Name of the Project	Year of Sanction	Approved Cost
1.	Tamil Nadu	Development of Kanchipuram	2016-17	13.99
2.	Tamil Nadu	Development of Velankanni	2016-17	4.86

Assistance to Central Agencies for Tourism Infrastructure Development Scheme

(Rs. in Crore)

SI. No.	State	Name of Projects	Year	Central Agency	Amount Sanctioned
1.	Tamil Nadu	Cruise Passenger Facilities Centre in the existing Passenger Terminal at Chennai Port	2012-13	Chennai Port Trust	17.25
2.	Tamil Nadu	Joint Development of Rameshwaram Railway Station	2017-18	M/o Railways	4.70
3.	Tamil Nadu	Joint Development of Madurai Railway Station	2018-19	M/o Railways	4.48
